

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 3647
TO BE ANSWERED ON 21ST DECEMBER, 2015

IMPORTS FROM CHINA

3647(H). SHRI LALLU SINGH:
SHRI RAM SWAROOP SHARMA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- whether salt and kite string are being imported into the country from China and if so, the details thereof;
- whether it is true that these imported products are substandard/adulterated;
- if so, whether the Government has taken any action or proposes to take action in this regard; and
- if so, the details thereof along with the impact of Chinese Imports on India's largest non-farming sector?

ANSWER

वाणिज्य एवं उद्योग राज्य मंत्री (सीतारमण निर्मला श्रीमती)(स्वतंत्र प्रभार)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(INDEPENDENT CHARGE)
(SMT. NIRMALA SITHARAMAN)

(a) & (b) Details of import of salt from China during the last three years and the current year is as below:

Year	Qty.(Ton)	Val(Million USD)
2012-13	3328.15	0.40
2013-14	4292.88	0.48
2014-15	8400.46	0.98
2015-16(APR TO SEP)	6405.08	0.70

Note: Figures For 2015-16(Apr to Sep) are provisional.

No incidence of adulterated salt has come to notice till date. Further, no specific Exim Code for Kite strings exists under Indian Trade Classification (Harmonised System); hence, import data and other related information regarding Kite strings are not available.

(c) & (d): In view of the above, question does not arise.
